

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:3827
ANSWERED ON:16.05.2006
CLOSURE OF TEXTILE MILLS
Rawale Shri Mohan

Will the Minister of TEXTILES be pleased to state:

- (a) the number of textile mills closed in the country during each of the last three years, State-wise;
- (b) whether the workers of closed textile mills are eligible for compensation under Textile Workers Rehabilitation Fund Scheme;
- (c) if so, the details of compensation made available to workers of each of such closed mills; and
- (d) if not, the reasons therefor, mill-wise?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI E.V.K.S. ELANGO VAN)

(a) The number of textile mills closed in the country during each of the last three years is as follows:-

Sr.No.	State	Year wise	No. of Mills Closed	
		2003	2004	2005

1	Andhra Pradesh	7	-	1
2	Assam	1	-	-
3	Haryana	1	1	-
4	Karnataka	1	-	-
5	Kerala	4	-	-
6	Madhya Pradesh	2	-	-
7	Maharashtra	9	2	2
8	Orissa	1	1	-
9	Rajasthan	1	1	-
10	Tamil Nadu	26	7	1
11	West Bengal	2	-	-
12	Utter Pradesh	-	-	2
13	Gujarat	-	5	-
	Total	55	17	6

(b) Not as on date. As per the guidelines only Non- SSI mills under private sector are covered under TWRFS. To become eligible for relief under TWRFS, the mills should be declared closed under section 25(O) of I.D. Act 1947 or alternatively an Official Liquidator was appointed under Companies Act 1956 for the purpose of winding up of the unit. None of the above mills meets the above criteria. Hence the workers of these mills are not eligible to get relief under TWRFS, as on date.

(c) &(d) : Donot arise.